

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3035
ANSWERED ON:15.03.2011
KEROSENE SUBSIDY TO FISHERMEN
Kurup Shri N.Peethambara

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether there is a shortage of kerosene for fishing vessels used by fishermen;
- (b) if so, the details thereof;
- (c) whether the Government proposes to grant separate kerosene quota on subsidized rates to the fishermen through the Public Distribution System (PDS); and
- (d) if so, the details thereof and the time by which it is likely to be granted?

Answer

THE MINISTER OF STATE FOR AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI ARUN YADAV)

(a) to (d) Yes, Madam. The matter was examined in consultation with the Ministry of Petroleum & Natural Gas. The Ministry of Petroleum & Natural Gas makes allocation of Superior Kerosene Oil (SKO) to States/UTs on quarterly basis under the Public Distribution System (PDS) for the purpose of cooking and illumination purposes only, as provided under the SKO control order 1993. However, further distribution of the PDS SKO allotted to the respective States /UTs with in its territory is the responsibility of the respective States /UTs. As per clause 3 (1) of Kerosene control order, 1993 the State Government may by specific order permit any person to use Kerosene other than cooking and illumination including fishing purposes. The Government has no proposal to grant separate kerosene quota on subsidized rate to fishermen through PDS.